GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE

LOK SABHA

UNSTARRED QUESTION NO. 982

TO BE ANSWERED ON 22nd July, 2022

WAGES PAID TO LABOURERS BY BRO

982. SHRI NABA KUMAR SARANIA:

Will the Minister of DEFENCE be pleased to state:

- (a) the minimum wage standards paid to labourers hired for the border road constructions along with the criteria fixed by the Border Road Organization (BRO) regarding wages to be paid to the labourers;
- (b) whether BRO hires labourers only for six months and if so, the reasons therefor;
- (c) the total number of labourers hired by BRO, State/UT-wise along with the facilities provided to them;
- (d) whether BRO follows the central labour laws in taking such measures for labourers and if so, the details thereof;
- (e) the procedure relating to providing salary to the labourers; and
- (f) whether BRO proposes to provide monthly salary to labourers and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

- (a): The wages for labourers in BRO are fixed at the level of Projects Headquarters of BRO keeping in view the minimum wagesfixed by the concerned State Government and the Central Government from time to time. The wages are further enhanced considering the altitude and difficulty in working conditions of the area of employment.
- (b) BRO hires labourers as per workload in the area.
- (c) The State/UT wise details of no. of labourers hired by BRO during the last five years are given as per Annexure.

The mainfacilities provided to the labourers are:

(i) Wages are paid directly into their respective Aadhaar linked bank accounts.

- (ii) Free outdoor medical facilities are provided to the labourers in BROmaintained medical facilities and at Army medical units in high altitudeareas. Free transport, including Air evacuation if warranted, is provided to labourers up to Tertiary care hospitals. In addition, expenditure is made for any emergency, out of welfare funds.
- (iii) Free accommodation in shelter/tents including snow tents is provided apart from provisioning of suitable clothing to overcome the vagaries of climate.
- (iv) At certain super high altitude locations in Ladakh, labour is provided with free ration and kerosene for cooking and warming purpose.
- (v) Free transportation from place of living to work site and back.
- (vi) In the case of death/disablement attributable to work, Ex-gratia lumpsum payment in terms of Workmen's Compensation Act 1923 aredone.
- (vii) Electricity, clean drinking water and sanitation facilities are being provided to labourers in camps.
- (d): Yes, Sir. Relevant laws are followed.
- (e) & (f): The salary, calculated as per total attendance of the labourers at the end of month, is being deposited in Aadhaar linked Bank Account of all enrolled labourers after due audit and verification.

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO.982 TO BE ANSWERED ON 22.07.2022 REGARDING WAGES PAID TO LABOURERS BY BRO.;

Sl No	State	2017-18	2018-19	2019-20	2020-21	2021-22
1	Andaman & Nicobar Island	113	121	154	131	101
2	Arunachal Pradesh	7999	7859	7968	9411	9519
3	Assam	8030	6988	7407	7588	7516
4	Bihar	327	274	255	297	252
5	Chatisgarh	37	27	15	5	11
6	Haryana	0	1	1	2	3
7	Himachal Pradesh	2117	1857	1811	1808	2171
8	UT of J&K	12017	12583	13516	11712	11147
9	Jharkhand	15260	13764	16524	17762	25015
10	Kerala	2	3	0	3	1
11	Maharashtra	6	6	6	4	2
12	Manipur	1425	1674	1601	1295	1049
13	Meghalaya	0	0	0	1	1
14	Mizoram	691	673	682	665	708
15	Nagaland	881	1655	1433	1663	1602
16	Orissa	255	228	321	428	415
17	Rajasthan	2522	2028	3396	4792	5082
18	Sikkim	3227	2513	3021	3460	3359
19	Tripura	5	8	9	5	5
20	UT of Ladakh	1797	2003	2773	3820	4778
21	Uttar Pradesh	94	108	91	89	84
22	Uttarakhand	3973	4305	4573	4125	3280
23	West Bengal	3257	2938	3294	2932	3884
	Total	64035	61616	68851	71998	79985
